

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.08.2020 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 704 of 2020	Kishanlal Likhmichand Bothra Vs. Canara Bank	Navneet Dugar	
2.	Comp. App. (AT) (Ins) No. 705 of 2020	Darode Jog Homes Pvt Ltd. Vs. IDBI Trusteeship Services Ltd.	Ritesh R. Mahajan	
3.	Comp. App. (AT) (Ins) No. 706 of 2020	Pioneer Rubchem Pvt Ltd. Vs. Vivek Raheja Resolution Professional, Trading Engineers (International) Ltd & Anr.	Mayank Kshirsagar	
4.	Comp. App. (AT) (Ins) No. 707 of 2020	Solenis Chemicals (India) Pvt. Ltd. Vs. Arjun Pulp and Paper India Pvt. Ltd.	Kamal Ahuja	
5.	Comp. App. (AT) (Ins) No. 708 of 2020	IDBI Capital Markets & Securities Ltd. Vs. JBF Petrochemicals Ltd.	Pratiksha Sharma	
6.	Comp. App. (AT) (Ins) No. 709 of 2020	UCO Bank Vs. Deege Orchards Pvt. Ltd.	Partha Sil	
7.	Contempt Case (AT) No. 16 of 2020 in Comp. App (AT) (Ins) No. 82 of 2020	Shadab Khan Vs. Nisus Finance and Investment Manager & Ors.	Wasiq Khan	

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 1069-1070 of 2019	Yogesh Mehra. Vs. Vaayu Infrastructure LLP. & Ors.	Akshat Singh	Nirav Shah-R1 Raghav Shankar-R2 Rahul Kumar-R4
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9.	Comp. App. (AT) (Ins) No. 449 of 2020	Punjab National Bank Vs. Amrit Hatcheries Pvt. Ltd. With	Ankur Mittal	Dhruv Surana Jayant Mehta-R2
10.	Comp. App. (AT) (Ins) No. 504 of 2020	Haldiram Incorporation Pvt. Ltd. Vs. Amrit Hatcheries Pvt. Ltd.	Abhay Gupta	Jayant Mehta Bijay Murmuria-R1
11.	Comp. App. (AT) (Ins) No. 565 of 2020	Prashant Goyal Suspended Director, Baldeo Metals Pvt. Ltd. Vs. Tata Capital Financial Services Ltd. & Anr.	Gaurav Srivastava	Savyasachi K. Sahai-R1 Dhiren Shah- R2(IRP)
12.	Comp. App. (AT) (Ins) No. 583 of 2020	Office of the Asst. State Tax Commissioner Vs. Parthiv Parikh, Resolution Professional & Ors.	Kanva Antani	Shailendra Kumar
13.	Comp. App. (AT) (Ins) No. 597 of 2020	HEC Infra Projects Ltd. Vs. Jyoti Ltd.	Mihir Lakhi	Varsha Banerjee
14.	Comp. App. (AT) (Ins) No. 627 of 2020	Vikas Jain Vs. MD Nazim Khan, Liquidator & Anr.	Neha Kapoor	Nazim Khan
15.	Competition Appeal (AT) No. 11 of 2020	Textile Consumers Foundation Vs. Competition Commission of India & Anr.	M M Sharma	

02:00 PM

For Hearing

16.	Comp. App. (AT) No. 94 of 2020	Union of India, Ministry of Corporate Affairs Vs. Delhi Gymkhana Club Ltd. & Ors. With	Dr. Raj Singh	Gaurav M Liberhan
17.	Comp. App. (AT) No. 95 of 2020	Delhi Gymkhana Club Ltd. Vs. Union of India, M.C.A & Ors.	Gaurav M. Liberhan	Parvez Naikwadi

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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar